

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 16.10.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pratishta Dave Advocate	S.B Civil Misc.Transfer Pet.No.104/2014,Smt.Shre yal Goyal V/s Siddharth Goyal	Mr.Mridul Jain & K.C.Sharma, Bhagat Dadich	Mr.Deepak Menaria & Love Jain
02.	Shri Rishi Vashnav, Advocate	S.B Civil Misc.Transfer Pet.No.42/2015,Smt.Sunita Madan lal	Mr Hemant Jain	Mr.Sita Ram Godara
03.	Shri Manish Sisodia, Advocate	S.B.Civil Spl .Appeal (Writ)No.173/2004,State V/s Biju Lal & Ors.	Mr.P.R.Singh Jodha,AAG	Mr.J.P.Joshi & Khet Singh
04.	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Arbitration Application No.98/2011,096/2011,101/2 011,103/2011,C.P.Chawal V/s Union of India & Ors.	Mr.B.K.Chawala & Sunil A. Vyas	Mr.Vijay Kumar Vyas

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01.	Dr.A.A.Bhansali, Advocate	S.BCivil Misc.Appeal No.326/2013,Smt.Vimmla Sharma V/s LR,s of Dilip Kumar & Ors.	Mr.Rajat Dave	Mr.Narendra Thanvi

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

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